#357 Written Answers [31 JULY 1967]

cooperative societies for agricultural production should be utilised for the purpose. With this object the loaning policy and procedure in cooperatives have been made production-oriented. Under the Crop Loan System which has been introduced in the cooperative structure, credit is determined on the basis of per acre scale of finance and is disbursed in cash and kind. State Governments have also been advised to strengthen the supervising machinery in cooperative banks and Cooperation Departments for checking utilisation of credit.

STATES SURPLUS IN FOODGRAINS

354. CHAUDHARY A. MOHAM-MAD: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the names of the State in the country which produce surplus food-grains;

(b) the annual requirement of foodgrains of each of these States; and

(c) the total quantity of foodgrains produced in each of these States during the last crop?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Whether a State is surplus, self-sufficient or deficit depends upon its production and consumption requirements. The former varies from year to year and the latter depends on a number of factors including growth of population, shifts in consumption patterns, rise in levels of income etc. However, on the basis of the pattern of Government distribution of foodgrains during the last few years, it can be said that during a year of normal production and taking all foodgrains together, Andhra Pradesh, Madhya Pradesh, Orissa and Punjab can be classified as surplus States.

(b) There has been no scientific and comprehensive survey on the consumption of foodgrains in India so far. The requirements of foodgrains are also elastic to some extent depending on the availability of foodgrains and of other substitute foodstuffs, their comparative prices, level of income, etc. It is, therefore, not possible to indicate precise requirement of foodgrains of any State at any particular point of time.

(c) Final estimates of production of foodgrains for the crop year 1966-67 are not yet available.

INTERIM RELIEF TO WORKERS OF PARADEEP PORT

355. SHRI BANKA BEHARY DAS: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the first and second interim relief due to the workers since April, 1966 and August, 1966 in the Paradeep port project and also the *ex-gratia* payment to the workers as a substitute to bonus has been paid to them;

(b) if not, the reasons therefor; and

(c) when this payment is likely to be made to the workers?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) No, Sir.

(b) and (c) The question of granting to the Paradeep port employees the first and the second interim reliefs, recommended by the Central Wage Board for port and dock workers, is under consideration. As regards *exgratia* payment in lieu of bonus, this concession has been given only to employees of major port trusts.

CULTIVABLE LAND IN BIHAR

356. CHAUDHARY A. MOHAM-MAD: Will the Minister of FOOD